F. No. J-11015/1/2025-Judicial Government of India Ministry of Law & Justice Department of Legal Affairs (Judicial Section)

> Shastri Bhawan, New Delhi Dated the 27th March, 2025

ORDER

The President is pleased to delete the name of Sh. Sanoujam Shyam Charan Singh, Advocate from the panel for District & Subordinate Courts, Imphal (West) with immediate effect.

- 2. Consequently, the name of Sh. Sanoujam Shyam Charan Singh, Advocate occurring in this Department's Order No. J-11017/12/2018-Judicial dated 27.10.2020 (read with No. J-11017/3/2024-Judicial (1) dated 07.02.2024) at serial number 4 under 'District Imphal West' as 'Standing Government Counsel', stands omitted.
- 2. Hindi version of this orders will follow.

(M. C. Prusty) Senior Government Advocate

Copy (through email) to:

- 1. PS to Hon'ble MoS (I/C) L&J.
- 2. PSO to Law Secretary/PSO to all Additional Secretaries, Joint Secretaries in the main secretariat of Department of Legal Affairs.
- 3. The Deputy Solicitor General of India, High Court of Manipur.
- 4. Branch Secretariat, Kolkata.
- 5. Sh. Sanoujam Shyam Charan Singh, Advocate.
- 6. Cash (LA) Section to stop retainership fee to aforesaid Advocate.
- 7. Pay & Accounts Office, Department of Legal Affairs, New Delhi.
- 8. Office copies.

(Kumar Gaurva)
Section Officer

Tel: 011-23384945 Email: judicial-dla@nic.in